



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 12429/2020

Adv. Pawan Prakash Pathak

----Petitioner

Versus

State Of Rajasthan

----Respondent



For Petitioner(s) : Petitioner-in-person (through video conferencing)

**HON'BLE MRS. JUSTICE SABINA
HON'BLE MR. JUSTICE CHANDRA KUMAR SONGARA**

Order

20/10/2020

Let notice be issued to Advocate General, Rajasthan for 23.10.2020.

(CHANDRA KUMAR SONGARA),J

(SABINA),J

Mohita /24

सत्यमेव जयते